

Review of working of Employment Exchanges

2500. SHRI BANAMALI PATNAIK: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the desirability of reviewing the working of Employment Exchanges with a view to streamlining the procedure followed has been considered; and

(b) if so, the steps proposed to be taken to provide an efficient and quick service and to remove bottlenecks, if any?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). Yes, Sir. With a view to providing efficient and quick service, the procedure is regularly reviewed by the Working Group on National Employment Service on which all State Governments are represented. The decisions taken by the Working Group are communicated to the State Governments, who exercise financial as well as administrative control over the Employment Exchanges and they are advised to implement these decisions.

Directions governing resignations by Employees Posted Abroad

2501. SHRI M. RAM GOPAL REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have issued directions that any employee desiring to resign while on posting abroad has to return to India and then seek permission to do so; and

(b) if so, the reasons for this?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) This was done due to administrative necessity and to safeguard the interests of the nation.

Agricultural Land to families of Armed Personnel

2502. SHRI PAMPAN GOWDA: SHRI MARTAND SINGH:

Will the Minister of DEFENCE be pleased to state the number of armed personnel killed in the recent Indo-Pak war sanctioned agricultural lands between January and September 1972, State-wise?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): A statement is attached.

Statement

Details of the number of Service personnel killed in the recent Indo-Pak war sanctioned agricultural land between January and September, 1972 as made available by the State Governments are as follows:—

STATE	ASSIGNMENTS MADE
ANDHRA PRADESH	24
BIHAR	16
GUJARAT	8
HIMACHAL PRADESH	52
MAHARASHTRA	97
MYSORE	19
RAJASTHAN	364
TAMIL NADU	23
UTTAR PRADESH	128
WEST BENGAL	5

Labour Disputes in industries in Tripura

2503. SHRI DASARATHA DEB: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of Labour disputes pending in various industries in Tripura; and

(b) the steps being taken to settle such disputes expeditiously?